

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.177 OF 2019

IN THE MATTER OF:

Calcutta Rubbery Factory Pvt Ltd & Ors

Appellants

Vs

Registrar of Companies, Delhi & Haryana

Respondents

For Appellant:- Mr. Ashish Middha, Advocate

For Respondents: - None.

ORDER

06.08.2019 - It is stated that ROC has been served. None present for ROC.

2. List the appeal for admission (After Notice) on **26th August, 2019.**

(Justice A.I.S. Cheema)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN